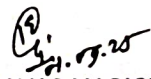


**STATEMENT SHOWING INSTITUTION, DISPOSAL AND PENDENCY
(WRIT, CIVIL & CRIMINAL MAIN CASES) AT THE END MONTH OF AUGUST 2025**

SL No.	Nature	Opening balance as on 01.08.2025	Inst./Registration (fresh cases)	Restored Cases during the month	Backlog Instituted Cases/Convert Cases	Total Institution	Backlog Disposal Cases/convert cases	Transfer Cases to other High Court/Tribunals	Disposal during the Month	Total Disposal	Total Pendency 31.08.2025	Over 5 Years Disposal Cases during the month
MAIN CIVIL CASES												
1	WP	33	0			0			2	2	31	2
2	WA	190	70	1		71			82	82	179	1
3	WPC	9367	561	11		572	16		671	687	9252	45
4	WPL	1076	18	1		19	3		24	27	1068	16
5	WPS	17202	1314	24		1338	16		1546	1562	16978	139
6	WPT	747	20			20	1		12	13	754	2
7	WPCR	95	42			42			44	44	93	
8	WPPIL	136	12			12			8	8	140	
9	WP 227	1459	113									
10	WPHC	1	3		9	122	4		138	142	1439	16
A	TOTAL (1 to 10)	30306	2153	37	9	2199	40	0	2531	2571	29934	221
1	FA	2962	19	3		22	2		48	50	2934	33
2	FAM	215	0		3	3			11	11	207	2
3	FA(MAT)	920	44	3		47	3		37	40	927	
4	SA	6676	55	3		58	1		62	63	6671	40
5	MA	443	23	5		28	1		11	12	459	3
2	MAC	10067	278	17		295	6		496	502	9860	157
7	CR	214	36	1		37	1		23	24	227	1
8	MCC	496	126	1		127			123	123	500	2
9	COMP APPEAL	1				0				0	1	
10	COMP PET	11				0				0	11	
11	EP	12				0				0	12	
12	TPC	65	10	1		11			12	12	64	
13	CONT	1366	193	1		194			41	41	1519	3
14	ITA	0				0				0	0	
15	ARBA	289	13			13			1	1	301	
16	ARBAP	12	3			3				0	15	
17	ARBR	37	10			10			4	4	43	
18	TAXC	324	8	3		11			30	30	305	5
19	REVP	164	70	1		71			26	26	209	1
20	CVLREF	0	0			0				0	0	
B	TOTAL (1 to 19)	24274	888	39	3	930	14	0	925	939	24265	247
	TOTAL (A+B)	54580	3041	76	12	3129	54	0	3456	3510	54199	468
MAIN CRIMINAL CASES												
1	CRREF	0	0			0			0	0	0	
2	CRA	13519	248			248	5		344	349	13418	159
3	CRR	4415	135	2	2	139	1		478	479	4075	54
4	MCRC	585	897		2	899			877	877	607	
5	MCRCA u/s 482 B.N.S.S.	68	149		2	151			170	170	49	
6	CONTR	2				0			0	0	2	
7	CRMP	3704	325	2	1	328	3		523	526	3506	49
8	TPCR	6	4			4			4	4	6	
9	ACQA	2904	17	3		20	1		516	517	2407	208
C	TOTAL (1 to 9)	25203	1775	7	7	1789	10	0	2912	2922	24070	470
GRAND TOTAL(A+B+C) OF MAIN WRIT, CIVIL & CRIMINAL CASES		79783	4816	83	19	4918	64	0	6368	6432	78269	938
PENDENCY INCREASE/ DECREASE		79783	DECREASE (-1514)								78269	

Over 5 Years Pendency as on 01.08.2025	Over 5 Years restored and backlog instituted cases during the month	Over 5 Years disposal and backlog disposal cases during the month	Over 5 Years Pendency as on 31.08.2025	Over 5 Years Decrease Pendency during the month
25397	31	938	24490	-907


 (KHILAWAN RAM RIGRI)
 REGISTRAR (JUDICIAL)